

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 417

ANSWERED ON 24.07.2023

COST ESCALATION OF POLAVARAM IRRIGATION PROJECT

417. SHRI KANAKAMEDALA RAVINDRA KUMAR

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government is of the view that the cost of Polavaram Irrigation Project (PIP) is likely to escalate as the project is skipping dead line after dead line;
- (b) if so, the details thereof;
- (c) whether Government has any proposal and has conveyed the same to the State Government of Andhra Pradesh to complete the project by fixed time line;
- (d) if so, details thereof; and
- (e) if not, reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) Polavaram Irrigation Project (PIP) was declared as a National Project under the Andhra Pradesh Re-organisation Act, 2014. As per Ministry of Finance Office Memorandum dated 30.09.2016, Government of India has been reimbursing the expenditure on irrigation component of PIP with effect from 01.04.2014, upon receipt of verified bills and recommendations from the Polavaram Project Authority (PPA) and Central Water Commission (CWC). Accordingly, liability of Government of India, as on 01.04.2014 was determined to be Rs. 15,667.9 crore at 2013-14 price level. Against this, Rs.14,969.36 crore has been reimbursed so far by Government of India.

However, Government of Andhra Pradesh has submitted a proposal whereby the balance cost for phase I of the project, i.e., for water storage upto EL 41.15 m, is indicated as Rs. 17,144 crore.

(c) to (e) As per the current timelines, the project is scheduled to be completed by June, 2024. However, in view of setback caused by major floods in river Godavari during 2020 and 2022, completion of the project has been delayed.

Government of India has setup PPA for monitoring and implementation of the project. PPA is being supported by a number of expert agencies of Government of India as well as the State Government. Further, the project is reviewed at Government of India level also.
